GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:6261 ANSWERED ON:04.05.2010 JAILED FOREIGN FISHERMEN Sivakumar Alias J.K. Ritheesh Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of foreign fishermen apprehended in the Indian territorial waters and jailed during each of the last three years and the current year;

(b) whether the Government has released/repatriated such foreign fishermen; and

(c) if so, the details thereof during the above period?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The information in respect of foreign fishermen apprehended in the Indian territorial waters is not maintained centrally. On receipt of requests from the concerned State Govts., the apprehended fishermen are released/repatriated after following the prescribed procedure.